



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Jan/202526/16**DATED:** 20/02/2026Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jan/202526/16 dated 20/02/2026 of Norms Committee - V for the year 2025-26 was held on 20/02/2026 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	PRAVIN NALAWADE, Joint DGFT	Directorate General of Foreign Trade, Delhi
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SPLENDID UDYOG LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002017AM26
RA File Number	039504000184 AM19
Licence No and Date	0310821395/01/06/2018
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export polyester filled pillows. The total quantity of export is 50,000 pieces. The firm has submitted information and claims that it has exported 4 types of sizes with different quantity. The firm has not indicated total net contents of fabric and filled material polyester fiber virgin in export. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please to submit the size wise quantity of export items. 2. Firm to submit the exact width of imported fabric used to manufacture pillows. 3. Firm to submit the net content of filled fiber in one piece of each size of pillow. 4. Firm to indicate the GSM of imported fabric. The case stands deferred.	

Case No.	2 / NC/5/MEET/Jan/202526/16
Case Status	Case Rejected
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002304AM26
RA File Number	072404000028 AM20
Licence No and Date	0710114903/15/05/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has paid the duty along with interest and have closed the license. Accordingly, based on the recommendation of the technical authority, the Committee decided to closed the case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	3 / NC/5/MEET/Jan/202526/16
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Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	018505000060AM20
RA File Number	052304000165 AM20
Licence No and Date	0510411337/24/07/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CADs with self generated parameters instead of CAD software and extra panels are shown in CADs. The quantity of bundles is not mentioned in CADs. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked again to submit CADs relevant to the required inputs only and if there are fabrics used in multi coloured fabric, even then the CAD should show all the panels required to manufacture the export item. The case stands deferred.	

Case No.	4 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00003291AM25
RA File Number	322404000046 AM20
Licence No and Date	3210079137/04/10/2019
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	5 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OM LEATHER ART DECO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004030AM26
RA File Number	022404000119 AM20
Licence No and Date	0210209557/21/11/2019
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit proper CAD indicating bundles, efficiency, length, Yield, Cut. Length etc., and also to indicate import serial number and nomenclature of fabric on top of CAD exactly as per the import license issued.
2. Firm to indicate width of fabric and calculate the requirement based on CAD in Sq. meter / yard, giving net content and wastage.
3. Firm to indicate full description/specification of import items (with photograph), e.g. If it fabric then to mention the same and if it sheet then to indicate the same against import description and similarly what is binding, rubber capsule etc.

The case stands deferred.

Case No.	6 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002513AM26
RA File Number	052404000114 AM21
Licence No and Date	0510414460/22/06/2020
Norms Committee Decision:	
The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	7 / NC/5/MEET/Jan/202526/16
Case Status	Case Rejected
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00005072AM25
RA File Number	039404000607 AM21
Licence No and Date	0310839597/18/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has paid the duty along with interest and have closed the license. Accordingly, based on the recommendation of the technical authority, the Committee decided to close the case.	

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	8 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SUCHETA ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00006326AM25
RA File Number	06AA04002177 AM22
Licence No and Date	0611000500/22/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No. NC/5/MEET/Aug/202425/11 date 28/08/2024 and one of the items of the license was deleted - sheet for making in sole. Now the firm has submitted shipping bill highlighting the item therein, now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms subject to a limit of 20% above the existing SION of the closest product i.e. SION- G-8 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOOT UPPERS	30000 PRS	D-RING (T.C.BRASS)	Net to Net
			SHEETS FOR MAKING INSOLE(T.C.SYNTHETIC)	0.5 Sqft or 0.04645 Sq. Mt
			COMPOSITE TOE CAP (T.P.PLASTIC)	Net +1%
			IRON RIVET-UPPER (T.C.IRON)	Net +1%
			IRON RIVET-LOWER (T.C.IRON)	Net +1%
			PLASTIC HOOK CLOSED (T.C.PLASTIC)	Net +1%
			PLASTIC HOOK OPPEN (T.C.PLASTIC)	Net +1%
			PLASTIC RIVET (T.C.PLASTIC)	Net +1%

			SYNTHETIC LINING COATED WITH PU (T.C MICRO FIBER)	3.75 Sq. ft per pair (0.3484 SQM per pair)
			SYNTHETIC LINING FOR MAKING COLLAR (T.C MICRO FIBER)	
			IRON HOOK DOUBLE RIVET (T.C.IRON)	Net to Net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	9 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	ASPS INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004163AM26
RA File Number	05AX04000023 AM22
Licence No and Date	0511006719/08/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of CAD and other technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-364 & J-365 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET 53% POLYESTER 42% RAYON 5% SPANDEX KNITTED FABRIC (GSM 380+/-10%)	2450 NOS	53% POLYESTER 42% RAYON 5% SPANDEX KNITTED FABRIC (GSM 380+/-10%)	6615 SQM
2	MENS TROUSERS	3200	53% POLYESTER 42% RAYON 5% SPANDEX KNITTED	8000

	53% POLYESTER 42% RAYON 5% SPANDEX KNITTED FABRIC (GSM 380+/-10%)	NOS	FABRIC (GSM 380+/-10%)	SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	10 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	KG KNIT GARMENTSS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00000892AM25
RA File Number	32AX04000080 AM22
Licence No and Date	3211002273/05/01/2022
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	11 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00005159AM25
RA File Number	04AX04000104 AM22
Licence No and Date	0411002369/07/01/2022
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	12 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00003922AM26
RA File Number	05AX04000115 AM23
Licence No and Date	0511011943/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch/snap, measurement sheet for the export items, only CAD with low efficiency 58.82% is given. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the sketch/snap, measurement sheet for the export item alongwith maximum CAD efficiency. The case stands deferred.	

Case No.	13 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00003958AM26
RA File Number	05AX04001103 AM23
Licence No and Date	0511013843/19/07/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit Appendix 4E they have mentioned that indigenous input is not applicable but in their present reply, they have mentioned that export product contains both imported as well as indigenous fabric. They have given weight of export product including indigenous inputs. 2. Firm to submitted appendix 4E, the consumption per piece is 0.31 SQM per pc but in present reply, it is mentioned as 0.47 SQM per piece. 3. Firm to submit stage wise manufacturing process, stage wise waste with justification -not given. Simply mentioned 8-10% wastage. In appendix 4E -5% waste is mentioned. Please clarify. The case stands deferred.	

Case No.	14 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004915AM25
RA File Number	05AX04002985 AM23
Licence No and Date	0511016788/10/01/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted images with self-generated parameters instead of CAD/ laymarker. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CADs for each export item. The case stands deferred.	

Case No.	15 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM REVIW00003920AM26			
RA File Number	05AX04003610 AM23			
Licence No and Date	0511018130/31/03/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-290 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MFD.OF 100% VISCOSE WOVEN DYED FABRIC GSM 150+/-10%(STYLE: HARRY BLOUSE)	2951 NOS	100% VISCOSE WOVEN DYED FABRIC WIDTH 54 inch GSM 150+/-10%	9826.830 SQM 2.94
2	LADIES TOP MFD.OF 100% VISCOSE WOVEN DYED FABRIC GSM 150+/-10% (STYLE: MASHA TOP)	971 NOS	100% VISCOSE WOVEN DYED FABRIC WIDTH 54 inch GSM 150+/-10%	2753.760 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	16 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004105AM26
RA File Number	03AX04000223 AM24
Licence No and Date	0311022983/24/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-26 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon Tyre Cord Fabrics	195 MTS	Nylon 6 Chips	199.875 MTS
2	Dipped Nylon Tyre Cord Fabrics	198 MTS	Nylon 6 Chips	200 MTS
3	Dipped Nylon Tyre Cord Fabrics	193 MTS	Nylon 6 Chips	197.825 MTS
4	Dipped Nylon Tyre Cord Fabrics	193 MTS	Nylon 6 Chips	197.825 MTS
5	Dipped Nylon Tyre Cord Fabrics	198 MTS	Nylon 6 Chips	200 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	17 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002347AM26
RA File Number	02AX04000351 AM24
Licence No and Date	0211005100/13/09/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has submitted export product-1- is jacket but image given of vest. Two fabrics are claimed but their use is not specified. Two input fabrics claimed but CADs given are 3.Please clarify. 2. Firm has submitted export product-2 mentioned as Trouser but image given of half sleeve shirt. 3. Firm has submitted export product-3, Jacket mentioned but as per image full sleeve T Shirt. Fabric claimed is 1.2 SQM per piece which does not appear correct looking at image and other documents. 4. Fourth product as per image is trouser but in agenda, there are only 3 products. Please clarify The case stands deferred.	

Case No.	18 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004215AM25
RA File Number	05AX04003239 AM24
Licence No and Date	0511023182/11/01/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CADs with self generated parameters instead of CAD software and extra panels are shown in CADs. The quantity of bundles is not mentioned in CADs. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CADs relevant to the required inputs only and if there are fabrics used in multi cloured fabric, even then the CAD should	

show all the panels required to manufacture the export item.

The case stands deferred.

Case No.	19 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	FABRO LEATHER INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00000444AM26
RA File Number	13AX04000304 AM24
Licence No and Date	1311002518/24/01/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	20 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004154AM26
RA File Number	04AX04001022 AM24
Licence No and Date	0411006927/14/02/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit generic name of export item number 2 not given. 2. Firm to submit the justification of 22.5 % wastage for 1st export item. The case stands deferred.	

Case No.	21 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved

Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004107AM26
RA File Number	03AX04000554 AM25
Licence No and Date	0311033627/06/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-26 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon Tyre Cord Fabrics	487 MTS	Nylon 6 Chips	499.175 MTS
2	Dipped Nylon Tyre Cord Fabrics	487.810 MTS	Nylon 6 Chips	495.90525 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	22 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	J B ECOTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002262AM25
RA File Number	52AX04000122 AM25
Licence No and Date	5211009192/01/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	23 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002884AM25
RA File Number	30AX04000295 AM25
Licence No and Date	3011005711/06/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-21 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	65% RECYCLE POLYESTER 35% COTTON GREIGE WOVEN UNBLEACHED FABRIC	22310 KGS	Polyester Staple Fiber undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	14724.600 KGS
2	65 % RECYCLE POLYESTER 35 % COTTON GREIGE WOVEN UNBLEACHED FABRIC,	11810 KGS	Polyester Staple Fiber undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	8030.800 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA may ensure that the fibre shown in export product ie recycled polyester fibre matches with the fibre imported ie recycled

polyester fibre.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	24 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002195AM26
RA File Number	05AX04001850 AM25
Licence No and Date	0511027725/13/09/2024
Norms Committee Decision: The committee considered the case according to the agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	25 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	VARDHMAN TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00003220AM25			
RA File Number	30AX04000316 AM25			
Licence No and Date	3011005791/23/09/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-21 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	60% OCS ORGANIC COTTON 40% REPREEVE POLYESTER UNBLEACHED	5643	Polyester Staple Fiber	2313.630

	FABRIC	KGS	undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	KGS
2	65% RECYCLE POLYESTER 35% COTTON GREIGE WOVEN UNBLEACHED FABRIC,	32620 KGS	undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	22181.940 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	26 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003744AM25
RA File Number	03AX04003204 AM25
Licence No and Date	0311038090/21/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 275, J-292, J-272 and J-270 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Men's Pants Made out of 100% NYLON Woven Fabrics .Width : 59 inch (+/-10%) , GSM-182 (+/-10%) ITEM No.AdvP	30000 NOS	100% NYLON WOVEN FABRICS Width :59 inch (+/-10%) , GSM-182 (+/-10%)	81000 SQM
2	Men's Shorts Made out of 100% NYLON Woven Fabrics. Width : 59 inch (+/-10%)	5000	100% NYLON WOVEN FABRICS Width :59 inch (+/-10%)	9600

	,GSM-182 (+/-10%) ITEM No.AdvS	NOS	, GSM-182 (+/-10%)	SQM
3	Men's Pants Made out of 100% NYLON Woven Fabrics. Width : 59 inch (+/-10%) GSM-182 (+/-10%) ITEM NO .CTP	2500 NOS	100% NYLON WOVEN FABRICS Width :59 inch (+/-10%) , GSM-182 (+/-10%)	6750 SQM
4	Men's Pants Made out of 96% NYLON + 4% Spandex Woven Fabrics. Width : 56.50 inch (+/-10%) GSM-175 (+/-10%) ITEM NO.BusPN	10000 NOS	96% NYLON + 4 % SPANDEX WOVEN FABRICS Width :56.50 inch (+/-10%) , GSM-175 (+/-10%)	25900 SQM
5	Men's Shorts Made out of 96% NYLON + 4% Spandex Woven Fabrics. Width :56.50 inch (+/-10%) GSM-175 (+/-10%) ITEM No.VUSSN	2000 NOS	96% NYLON + 4 % SPANDEX WOVEN FABRICS Width :56.50 inch (+/-10%) , GSM-175 (+/-10%)	3680 SQM
6	Women's Pants Made out of 96% NYLON + 4% Spandex Woven Fabrics. ,Width :56.50 inch (+/-10%) GSM-175 (+/-10%) ITEM No.WTP	28000 NOS	96% NYLON + 4 % SPANDEX WOVEN FABRICS Width :56.50 inch (+/-10%) , GSM-175 (+/-10%)	75.600 SQM
7	Men's Pants Made out of 96% NYLON + 4% Spandex Woven Fabrics. Width :56.50 inch (+/-10%) GSM-175 (+/-10%) ITEM No.ADVP	6000 NOS	96% NYLON + 4 % SPANDEX WOVEN FABRICS Width :56.50 inch (+/-10%) , GSM-175 (+/-10%)	16200 SQM
8	Women's Skirts Made out of 96% NYLON + 4% Spandex Woven Fabrics. Width :56.50 inch (+/-10%) GSM-175 (+/-10%) ITEM No.WTWS	1000 NOS	96% NYLON + 4 % SPANDEX WOVEN FABRICS Width :56.50 inch (+/-10%) , GSM-175 (+/-10%)	3150 SQM
9	Men's Full Sleeve Shirts Made out of 100% NYLON Woven Fabrics. Width :59 inch (+/-10%) GSM-116 (+/-10%) ITEM No.MTS	10000 NOS	100% NYLON WOVEN FABRICS Width :59 inch (+/-10%) , GSM-116 (+/-10%)	29000 SQM
10	Women's Full Sleeve Shirts Made out of 100% NYLON Woven Fabrics. Width :59 inch (+/-10%) GSM-116 (+/-10%) ITEM No.WTS	5000 NOS	100% NYLON WOVEN FABRICS Width :59 inch (+/-10%) , GSM-116 (+/-10%)	13750 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	27 / NC/5/MEET/Jan/202526/16
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Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00003999AM26
RA File Number	06AX04000318 AM25
Licence No and Date	0611003076/22/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-252 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Riding Breeches (The content Woven Fabric unbleached 88% Nylon 12% Spandex GSM 280 (+/-10%), Width 52 to 58 inch (+/-10%) Containing 6057.15 SQM)	3000 NOS	Fabric to be used in the export product Woven Fabric unbleached 88% Nylon 12% Spandex GSM 280 (+/-10%), Width 52 to 58 inch (+/-10%)	6360 SQM
2	Ladies Riding Breeches (The content Dyed Woven Fabric 88% Nylon 12% Spandex GSM 260 (+/-10%), Width 52 to 58 inch (+/-10%) Containing 30285.72 SQM)	15000 NOS	Fabric to be used in the export product Dyed Woven Fabric 88% Nylon 12% Spandex GSM 260 (+/-10%), Width 52 to 58 inch (+/-10%)	31800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	28 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00002466AM26
RA File Number	02AX04000516 AM25

Licence No and Date	0211007644/22/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-response to DL). The firm intends to export Gents Jacket. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the following information. 1. Firm has submitted 3 fabric inputs are used but where they are used in garment, not mentioned/displayed in images. 2. Firm to submit the In CADs, number of bundles mentioned. 3. Firm has submitted for input 16-2 CADS submitted. Please clarify. The case stands deferred.	

Case No.	29 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	VARDHMAN TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00004341AM25			
RA File Number	30AX04000452 AM25			
Licence No and Date	3011006083/25/11/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation o norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-30 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	76% Cotton and 24% RTFH (Polyester) Processed Dyed Fabric	71000 KGS	LYCRA(R) T400 (R) FIBER POLYESTER FILAMENT 83 DTEX 75 DEN 34 FIL TYPE 400SEF TU (3200GR) MERGE 1TR85 YARN-60% POST CONSUMER RECYCLED POLYESTER +40% POLYESTER (BPA LESS THAN 1 PPM)	18744 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	30 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004385AM25
RA File Number	30AX04000462 AM25
Licence No and Date	0511029260/27/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-30 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	50% RECYCLE POLYESTER 50% BCI COTTON GREIGE WOVEN UNBLEACHED FABRIC	22440 KGS	Polyester Staple Fiber undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	11444.400 KGS
2	65% RECYCLE POLYESTER 35% COTTON GREIGE WOVEN UNBLEACHED FABRIC	21615 KGS	Polyester Staple Fiber undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester, Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	14265.900 KGS
3	65% RECYCLE POLYESTER 35% BCI COTTON GREIGE WOVEN UNBLEACHED FABRIC	32010 KGS	Polyester Staple Fiber undyed fibres/staple fibers-100% Recycled Post-Consumer Polyester,	21446.700 KGS

			Repreve Polyester Staple Fiber Semi Dull 1.2D*38mm SDOB Repreve Staple fiber Semi Dull 1.2D*38mm SDOB	
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	31 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004595AM25
RA File Number	03AX04004509 AM25
Licence No and Date	0311039406/06/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item Name1: Sleeping Bag (Sleeping bag made form 100 % Polyester Dyed Fabric width 66 GSM 125 (+/- 10%), 100 % Polyester Dyed Fabric width 66 GSM 125 (+/- 10%), Zipper Chain Coil 6MM Dalh Lock 240 CM)

Qty. 11000 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
1	100 % Polyester Dyed Fabric width 66 GSM 125 (+/- 10%)	19085 Meter
2	100 % Polyester Dyed Fabric width 66 GSM 125 (+/- 10%)	550 Meter
3	Zipper Chain Coil 6MM Dalh Lock 240 CM	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	32 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	BARNET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004870AM25
RA File Number	03AX04004679 AM25
Licence No and Date	0311039738/18/12/2024
Norms Committee Decision: The Committee considered the case as per agenda and other paper and noted that as suggested by the technical authority, decision for fixation of ad-hoc norms was not taken by the committee, being import Para Aramid fabric selvedge waste and after sorting out impurities, resorts to blending washing and opening to get Para Aramid fibres. Firm has claimed 25% waste. Accordingly, the committee decided that the matter may expedite with the Textile Commissioner for providing specific technical comments regarding wastages applicable and the usages of the products. The case stands deferred.	

Case No.	33 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00005679AM25
RA File Number	05AX04003647 AM25
Licence No and Date	0511030346/16/01/2025
Norms Committee Decision: The Committee considered the case in accordance with the agenda, along with other relevant documents. It was noted that the firm appeared for the personal hearing to explain its case. The personal hearing was conducted, and based on the recommendation of the Technical Authority, the Committee decided that the firm may be asked to submit a copy of the shipping bill and the export order. The case stands deferred.	

Case No.	34 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026

HQ File Number	HQRNORM APPLY 00005678AM25
RA File Number	05AX04003648 AM25
Licence No and Date	0511030345/16/01/2025
Norms Committee Decision: The Committee considered the case in accordance with the agenda, along with other relevant documents. It was noted that the firm appeared for the personal hearing to explain its case. The personal hearing was conducted, and based on the recommendation of the Technical Authority, the Committee decided that the firm may be asked to submit a copy of the shipping bill and the export order. The case stands deferred.	

Case No.	35 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	SARAN GARMENTS			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00006057AM25			
RA File Number	32AX04000732 AM25			
Licence No and Date	3211008392/06/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e SION J-281 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES (GIRLS) LEGGINGS MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	42525 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	16745 SQM
2	BABIES (BOYS)JOGGER MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	33074 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	19480 SQM
3	BABIES (GIRLS)JOGGER MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	6614 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	3964 SQM

4	BABIES (BOYS) HOODY MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	15120 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	12110 SQM
5	BABIES (GIRLS) HOODY MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	13230 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	10622 SQM
6	BABIES (BOYS)SWEAT SHIRT MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	23152 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	14904 SQM
7	BABIES (GIRLS) SWEAT SHIRT MADE OF 67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	13229 NOS	67% RECYCLE POLY 30% COTTON 3% SPANDEX KNITTED FABRIC WEIGHT 340 GSM,WIDTH 61 INCH	8584 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	36 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SEASON COIR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00006061AM25
RA File Number	10AX04000281 AM25
Licence No and Date	1011002933/07/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm has submitted the import and export item description (COIR WIRE BRUSH MAT) and its HS code is the same, therefore, the firm may be requested to take an amendment in the license, indicating exact description of export and import items.

The case stands deferred.

Case No.	37 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00006437AM25
RA File Number	32AX04000752 AM25
Licence No and Date	3211008489/26/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit sketch/snap, measurement sheet and CAD/Lay-marker for each export item. The case stands deferred.	

Case No.	38 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00006600AM25
RA File Number	03AX04006185 AM25
Licence No and Date	0311041934/07/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: Export Item Name1: Sleeping Bag (Sleeping Bag made from 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100% Polyester Dyed Fabric Width 59 GSM 100 (+/- 10%) and Zipper Chain Coil 6MM 260 CM) Qty:41070 PCS	

S.No.	ITEM DESCRIPTION	Qty. recommended
1	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	81729.3 Meter
2	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	81318.6 Meter
3	100% Polyester Dyed Fabric Width 59 GSM 100 (+/- 10%)	15483.39 Meter
4	Zipper Chain Coil 6MM 260 CM	Net to net

Export Item Name 2: Sleeping bag (Sleeping Bag made from 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%), Zipper Chain Coil 6MM CONTINUOUS and Slider Coil 6MM Dalh Lock

Qty: 52560 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
5	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	116683.2 Meter
6	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	102492 Meter
7	Zipper Chain Coil 6MM CONTINUOUS	Net to net
8	Slider Coil 6MM Dalh Lock	Net to net

Export Item Name3: Sleeping Bag (Sleeping Bag made from 100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%), Zipper Chain Coil 6MM CONTINUOUS and Slider Coil 6MM Dalh Lock)

Qty: 6120 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
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9	100 % Polyester WR CIRE EMB Dyed Fabric Width 58 GSM-65 (+/-10%)	116683.2 Meter
10	100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%)	102492 Meter
11	Zipper Chain Coil 6MM CONTINUOUS	Net to net
12	Slider Coil 6MM Dalh Lock	Net to net

Export Item Name4: Sleeping Bag (Sleeping Bag made from 100 % Polyester EMB DYED Fabric width 60 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%), and Zipper chain COIL 6MM 260 CM)

Qty: 23466 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
13	100 % Polyester EMB DYED Fabric width 60 GSM-65 (+/- 10%)	55731.75 Meter
14	100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%),	46580.01Meter
15	Zipper chain COIL 6MM 260 CM	Net to net

Export Item Name5: Sleeping Bag(Sleeping Bag made from 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%), 100 % Polyester WR Dyed Fabric Width 59 GSM-65 (+/-10%) and Zipper Chain Coil 6MM 270 CM)

Qty: 8160 PCS

S.No.	ITEM DESCRIPTION	Qty. recommended
16	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	19176 Meter
17	100 % Polyester Dyed Fabric Width 66 GSM-65 (+/-10%)	21338.4 Meter
18	100 % Polyester WR Dyed Fabric Width 59 GSM-65 (+/-10%)	3345.6 Meter

19 Zipper Chain Coil 6MM 270 CM

Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00006718AM25
RA File Number	03AX04006181 AM25
Licence No and Date	0311042227/18/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the material balance sheet taking in to account weight of indigenous Input. 2. Firm to submit the manufacture process in detail justifying 5 % wastage. The case stands deferred.	

Case No.	40 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM REVIW00004014AM26			
RA File Number	07AX04002126 AM25			
Licence No and Date	0711014000/25/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Mens Shacket (Style No.MQ1422 53058) Made of 100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	12850 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	38550 SQM 3.00
2	Mens Shacket (Style No.MQ1422 53058) Made of 100% Cotton Printed Woven Fabric With DWR Finish GSM 275	1908 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	5724 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	41 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004013AM26
RA File Number	07AX04002130 AM25
Licence No and Date	0711013998/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	21942 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	65826 SQM
2	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Printed Woven Fabric With DWR	7562 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	22686 SQM

	Finish GSM 275			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	42 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM REVIW00004012AM26
RA File Number	07AX04002127 AM25
Licence No and Date	0711014003/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	17956 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	53868 SQM
2	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Printed Woven Fabric With DWR Finish GSM 275	6186 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	18558 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	43 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000506AM26
RA File Number	03AX04000412 AM26
Licence No and Date	0311043359/29/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output as under:

Export Item Name1: Sleeping Bag(Sleeping Bag made from 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%) 100 % Polyester Dyed Fabric Width 60 GSM-65 (+/-10%) Zipper Chain Coil 6MM CONTINUOUS, Slider Coil 6MM Dalh Lock)

Qty. 30000 PCS

Import items:

S.No.	ITEM DESCRIPTION	Qty. recommended
1	100 % Polyester Dyed Fabric Width 60 GSM-65	68100.Meter
2	100 % Polyester Dyed Fabric Width 60" GSM-65	58800 Meter
3	Zipper Chain Coil 6MM CONTINUOUS	Net to net
4	Slider Coil 6MM Dalh Lock	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	44 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD

Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000595AM26
RA File Number	05AX04000233 AM26
Licence No and Date	0511032306/02/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-148, J-150 & J-273 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SLEEVELESS DRESS (T.C: 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CMS +/- 5%)	2891 NOS	Fabric 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CMS +/- 5%	3411.380 SQM
2	GIRLS SHORTS (T.C: 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%)	4305 NOS	Fabric 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%	2583 SQM
3	GIRLS SLEEVELESS TOP (T.C: 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%)	782 NOS	Fabric 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%	477.020 SQM
4	BABIES SLEEVELESS TOP (T.C: 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%)	1173 NOS	Fabric 100 % POLYESTER, COATING POLYURETHANE FABRIC, 300GSM +/- 5%, Width 140-145CM +/- 5%	797.640 SQM
5	BABIES TROUSERS (T.C: 92.5 % POLYESTER, 7.5 % ELASTANE FABRIC, COATING-POLYURETHANE, GSM-230 +/-5%, Width 140CMS +/-5%)	1260 NOS	Fabric 92.5 % POLYESTER, 7.5 % ELASTANE FABRIC, COATING-POLYURETHANE, GSM-230 +/-	396.900 SQM

			5%, Width 140CMS +/-5%	
6	GIRLS TROUSERS (T.C: 92.5 % POLYESTER, 7.5 % ELASTANE FABRIC, COATING-POLYURETHANE, GSM-230 +/-5%, Width 140CMS +/-5%)	1260 NOS	Fabric 92.5 % POLYESTER, 7.5 % ELASTANE FABRIC, COATING-POLYURETHANE, GSM-230 +/-5%, Width 140CMS +/-5%	472.500 SQM
7	BABIES KNITTED DRESS (T.C: % RAYON, 26 % NYLON, 4 % SPENDEX, KNITTED Fabric, 350GSM +/-5%, Width 150CMS +/-5%)	1644 NOS	Fabric 70 % RAYON, 26 % NYLON, 4 % SPENDEX, KNITTED Fabric, 350GSM +/-5%, , Width 150CMS +/-5%	1150.800 SQM
8	GIRLS KNITTED DRESS (T.C: 70% RAYON, 26% NYLON, 4 % SPENDEX, KNITTED Fabric, 350GSM +/-5%, Width 150CMS +/-5%)	1629 NOS	Fabric 70 % RAYON, 26 % NYLON, 4 % SPENDEX, KNITTED Fabric, 350GSM +/-5%, , Width 150CMS +/-5%	1400.940 SQM
9	GIRLS WOVEN SHIRT 69 % POLYESTER, 15 % ACRYLIC, 6 % NYLON, 6 % VISCOSE, 2 % WOOLLEN and 2 % cotton WOVEN FABRIC, 390GSM +/-5%, Width 150CMS +/-5%)	9630 NOS	Fabric 69 % POLYESTER, 15 % ACRYLIC, 6 % NYLON, 6 % VISCOSE, 2 % WOOLLEN and 2 % cotton WOVEN FABRIC, 390GSM +/-5%, Width 150CMS +/-5%)	13963.500 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	45 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	KOHINOOR INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000708AM26
RA File Number	05AX04000445 AM26
Licence No and Date	0511032448/09/05/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-344 & J-273 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SKIRT (T.C. : 100% POLYESTER WOVEN DYED TWILL FABRIC WITH STUD, GSM228 (+/-10%), WIDTH 56 inch STUD TO STUD, TTL WIDTH 59/60 inch (+/-10%)	8984 NOS	Fabric 100% POLYESTER WOVEN DYED TWILL FABRIC WITH STUD, GSM228 (+/-10%), WIDTH 56 inch STUD TO STUD, TTL WIDTH 59/60 inch (+/-10%)	7803.978 SQM
2	GIRLS DRESS (T.C: 100% POLYESTER WOVEN DYED TWILL FABRIC WITH STUD, GSM228 (+/-10%), WIDTH 56 INCH STUD TO STUD, TTL WIDTH 59/60 INCH (+/-10%)	8391 NOS	Fabric 100% POLYESTER WOVEN DYED TWILL FABRIC WITH STUD, GSM228 (+/-10%), WIDTH 56 inch STUD TO STUD, TTL WIDTH 59/60 inch (+/-10%)	9974.478 SQM
3	GIRLS DRESS (T.C: 100% POLYESTER KNITTED DYED FABRIC, GSM245 (+/-10%), WIDTH 57/58 inch (+/-10%)	1284 NOS	Fabric 100% POLYESTER KNITTED DYED FABRIC, GSM245 (+/-10%), WIDTH 57/58 inch (+/-10%)	1815.925 SQM
4	GIRLS DRESS (T.C: 100% POLYESTER KNITTED DYED FABRIC WITH SEQUIN EMBROIDERY, GSM288 (+/-10%), WIDTH 50 inch EMB TO EMB, TTL WIDTH 59/60 inch (+/-10%)	8983 NOS	Fabric 100% POLYESTER KNITTED DYED FABRIC WITH SEQUIN EMBROIDERY, GSM288 (+/-10%), WIDTH 50 inch EMB TO EMB, TTL WIDTH 59/60 inch (+/-10%)	9582.691 SQM
5	BOYS SHIRT (T.C. : 100% POLYESTER KNITTED DYED SHERPA FABRIC, GSM350 (+/-10%), WIDTH 58/59 inch (+/-10%)	4385 NOS	Fabric 100% POLYESTER KNITTED DYED SHERPA FABRIC, GSM350 (+/-10%), WIDTH 58/59 inch (+/-10%)	2102.768 SQM
6	GIRLS DRESS (T.C. : 100% POLYESTER KNITTED DYED	1622 NOS	Fabric 100% POLYESTER KNITTED	1730.478 SQM

	FABRIC WITH SEQUIN EMBROIDERY, GSM288 (+/-10%), WIDTH 50 inch EMB TO EMB, TTL WIDTH 59/60 inch (+/-10%)		DYED FABRIC WITH SEQUIN EMBROIDERY, GSM288 (+/-10%), WIDTH 50 inch EMB TO EMB, TTL WIDTH 59/60 inch (+/-10%)	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	46 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000736AM26
RA File Number	32AX04000061 AM26
Licence No and Date	3211008960/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-301 (B&C) as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT WORKWEAR MENS ENEL WINTER PANT MADE OF MAIN FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) GREY 150 CM WIDTH, TRIM FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) ROYAL BLUE & BLACK 150 CM	11646 NOS	WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) 150 CM WIDTH - GREY	23372 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - ROYAL BLUE	22807.526 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275	39.200 SQM

			GSM(+/- 10) 150 CM WIDTH - BLACK	
			CSRB6610 - Aramid backing FR piping, Silver color, 2.5 cm Wide without inner core and mesh fabric	21620 MTR
			ZIPPER NO.5 NYLON FR C/E BLK DA SLIDER	11879 NOS
			ZIPPER NO.3 NYLON FR 1W C/E REVERSE DALH SLIDER	23758 NOS
			Buckle	11879 NOS
			32 L four hole button- FR	11879 NOS
2	WOVEN GARMENT WORKWEAR WOMENS ENEL WINTER PANT MADE OF MAIN FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) 150 CM WIDTH, TRIM FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) ROYAL BLUE & BLACK 150 CM	250 NOS	WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - GREY	500 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - ROYAL BLUE	436.433 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM 150 CM(+/- 10) WIDTH - BLACK	0.994 SQM
			CSRB6610 - Aramid backing FR piping, Silver color, 2.5 cm Wide without inner core and mesh fabric	464 MTS
			ZIPPER NO.5 NYLON FR C/E BLK DA SLIDER	255 NOS

			ZIPPER NO.3 NYLON FR 1W C/E REVERSE DALH SLIDER	510 NOS
			Buckel	255 NOS
			32 L four hole button- FR	255 NOS
3	WOVEN GARMENT WORKWEAR MENS ENEL WINTER JACKET MADE OUT OF 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) GREY 150 CM WIDTH, TRIM FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) ROYAL BLUE & BLACK 150 CM	11541 NOS	WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - GREY	36904.656 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - ROYAL BLUE	27192.904 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - BLACK	1130.095 SQM
			CSR6610 - Aramid backing FR tape, Silver color, 2.0 cm Wide	34845 MTR
			CSRB6610 - Aramid backing FR piping, Silver color, 2.5 cm Wide without inner core and mesh fabric	26369 MTS
			ZIPPER NO.5 PLASTIC FR 1W O/E BLK DALH SLIDER	11772 NOS
			ZIPPER NO.3 NYLON FR 1W C/E REVERSE DALH SLIDER	35315 NOS
			Plastic Snap Button	282524

			12.5MM FR Plastic snap- PART A,B,C,D	NOS
4	WOVEN GARMENT WORKWEAR WOMENS ENEL WINTER JACKET MADE OUT OF 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) GREY 150 CM WIDTH, TRIM FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM (+/- 10) ROYAL BLUE & BLACK 150 CM	200 NOS	WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - GREY	523.260 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM(+/- 10) 150 CM WIDTH - ROYAL BLUE	406.980 SQM
			WOVEN DYED FABRIC 87% COTTON 12% NYLON 1% CONDUCTIVE FIBER 275 GSM 150 CM WIDTH - BLACK	20.808 SQM
			CSR6610 - Aramid backing FR tape, Silver color, 2.0 cm Wide	604 MTR
			CSRB6610 - Aramid backing FR piping, Silver color, 2.5 cm Wide without inner core and mesh fabric	457 MTS
			ZIPPER NO.5 PLASTIC FR 1W O/E BLK DALH SLIDER	204 NOS
			ZIPPER NO.3 NYLON FR 1W C/E REVERSE DALH SLIDER	612 NOS
			Plastic Snap Button	4896
			12.5MM FR Plastic snap- PART A	NOS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Jan/202526/16
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Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000744AM26
RA File Number	04AX04000105 AM26
Licence No and Date	0411009611/09/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export window furnishing and the firm was asked to submit CAD or Lay marker and measurement sheet of the export products. But firm has submitted only measurement sheet and not submitted lay marker or CAD. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD or Laymarker or cutting plan of fabric to manufacture blinds along with justification for wastage claimed. The case stands deferred.	

Case No.	48 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00000767AM26			
RA File Number	05AX04000375 AM26			
Licence No and Date	0511032515/13/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	STYLE No : XG0XG01909 GIRLS DRESS IN 100 % RECYCLED POLYESTER FOIL PRINTED NET FABRICS GSM : 50 + / - 10% (Variation) with INNER LAYER 1 : 100 % RECYCLED POLYESTER MESH (NET) FABRICS GSM : 45 + / - 10 % (Variaiton) AND INNER LAYER 2 : INDEGENIOUS LINING.	2877 NOS	100 % RECYCLED POLYESTER FOIL PRINTED NET FABRICS GSM : 50 + / - 10% (Variation)	4841 SQM
			INNER LAYER 1st 100 % RECYCLED POLYESTER	2932
			MESH (NET) FABRCIS. GSM : 45 + / - 10 % (Variation)	SQM

2	STYLE No : XG0XG01872 GIRLS DRESS IN 100 % RECYCLED POLYESTER SOLID DYED WOVEN FABRICS GSM : 100 + / - 10 % (Variation) with INDEGENIOUS KNITTED UPPER BODY (TOP) AND INDEGENIOUS LINING	7000 NOS	100 % RECYCLED POLYESTER SOLID DYED WOVEN FABRICS GSM : 100 + / - 10 % (Variation)	9210 SQM
3	STYLE No : 834132 GIRLS DRESS IN 100 % POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation) with INNER LAYER 1st : 100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation) WITH INDEGENIOUS KNITTED UPPER BODY (TOP) AND INDEGENIOUS LINING.	7500 NOS	100 % POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation)	9180 SQM
			100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation)	9180 SQM
4	STYLE No : 833151 INFANT DRESS IN 100% POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation) with INNER LAYER 1st : 100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation) with KNITTED UPPER BODY (TOP) AND INDEGENIOUS LINING.	3250 NOS	100 % POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation)	4160 SQM
			100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation)	3900 SQM
5	STYLE No : 833151 GIRLS DRESS IN 100% POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation) with INNER LAYER 1st : 100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10 % (Variation) with KNITTED UPPER BODY (TOP) AND INDEGENIOUS LINING.	9575 NOS	100% POLYESTER FLOCK PRINTED MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation)	13165 SQM
			100 % POLYESTER MESH (NET) FABRICS. GSM : 51 + / - 10% (Variation)	12650 SQM
6	STYLE No : 844692 GIRLS DRESS UPPER BODY (TOP) IN 100 % POLYESTER STRETCH VELVET SOLID DYED WOVEN FABRICS. GSM : 260 + / - 10 % (Variation) AND SKIRT INDEGENIOUS 100 % POLYESTER FABRICS WITH INDEGENIOUS LINING.	4500 NOS	100 % POLYESTER STRETCH VELVET SOLID DYED WOVEN FABRICS. GSM : 260 + / - 10 % (Variation)	4097 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	49 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00000928AM26
RA File Number	03AX04000741 AM26
Licence No and Date	0311044005/20/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BASIC LINER made from 100% Polyester PONGEE fabric 71GSM (+/- 10%) Width 66"	3300 PCS	100% Polyester PONGEE Fabric 71 GSM (+/- 10%) Width 66 "	19338 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	50 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00001104AM26
RA File Number	32AX04000146 AM26
Licence No and Date	3211009080/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. J-364 & J-165 under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - NAVY	504 NOS	Dyed Woven Fabric-100% Cotton FR , 310 Gsm (+/- 10), 57/58" - Navy	1217 SQM
2	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - NAVY	648 NOS	Dyed Woven Fabric-100% Cotton FR , 310 Gsm(+/- 10), 57/58" - Navy	1661 SQM
3	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm(+/- 10), 57/58" - NAVY	5712 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Navy	13789 SQM
4	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - NAVY	6696 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Navy	17168 SQM
5	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - ORANGE	504 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Orange	1224 SQM
6	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - ORANGE	504 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Orange	1066 SQM

7	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - ORANGE	3450 NOS	Dyed Woven Fabric-100% Cotton FR , 310 Gsm (+/- 10), 57/58" - Orange	8380 SQM
8	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - ORANGE	3450 NOS	Dyed Woven Fabric-100% Cotton FR , 310 Gsm (+/- 10), 57/58" - Orange	7294 SQM
9	WOVEN GARMENT MENS BOILERSUIT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - GREEN	556 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	2334 SQM
10	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - GREEN	1752 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	4124 SQM
11	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm(+/- 10), 57/58" - GREEN	1632 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	3597 SQM
12	WOVEN GARMENT MENS BOILERSUIT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm(+/- 10), 57/58" - GREEN	600 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	2519 SQM
13	WOVEN GARMENT MENS JACKET MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - GREEN	1150 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	2707 SQM
14	WOVEN GARMENT MENS PANT MADE OUT OF 100% COTTON FR Woven Fabric, Workwear, 310 Gsm (+/- 10), 57/58" - GREEN	1150 NOS	Dyed Woven Fabric-100% Cotton FR, 310 Gsm (+/- 10), 57/58" - Green	2535 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00001105AM26
RA File Number	32AX04000145 AM26
Licence No and Date	3211009081/28/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-301 (A, B & C) as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT MENS HV JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static, 250 Gsm(+/- 10), Navy, Trim Fabric - 80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm(+/- 10), 57/58" - HV Yellow	504 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti- acid 250 Gsm (+/- 10), 57/58" - Navy	634 SQM
			Woven Fabric-80% Cotton 19% Polyester 1% Anti-static, FR Anti- acid, 260 Gsm(+/- 10), 57/58" - HV Yellow	626 SQM
			CSR-1303-Reflective Tape-FR treated backing cotton, 5cm	2365 MTR
2	WOVEN GARMENT MENS HV PANT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static, 250 Gsm(+/- 10), Navy, Trim Fabric - 80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm (+/- 10), 57/58" - HV Yellow	768 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti- acid 250 Gsm(+/- 10), 57/58" - Navy	1761 SQM
			Woven Fabric-80% Cotton 19% Polyester 1% Anti-static, FR Anti-	954

			acid, 260 Gsm(+/- 10), 57/58" - HV Yellow	SQM
			CSR-1303-Reflective Tape-FR treated backing cotton, 5cm	1880 MTR
3	WOVEN GARMENT MENS FR JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm(+/- 10), Navy	2130 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm(+/- 10), 57/58" - Navy	5040 SQM
4	WOVEN GARMENT MENS FR PANT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm(+/- 10), Navy	3888 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm(+/- 10), 57/58" - Navy	9373 SQM
5	WOVEN GARMENT MENS FR BOILER SUIT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm(+/- 10), Navy	516 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm(+/- 10), 57/58" - Navy	2190 SQM
6	WOVEN GARMENT MENS FR JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	720 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	1576 SQM
7	WOVEN GARMENT MENS FR PANT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm(+/- 10), Navy	1100 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	2766 SQM
8	WOVEN GARMENT MENS HV JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static, 250 Gsm(+/- 10), Navy, Trim Fabric - 80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm(+/- 10), 57/58" - HV Yellow	1000 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	1257 SQM
			Woven Fabric-80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm (+/- 10), 57/58" - HV Yellow	1242 SQM
			CSR-1303-Reflective Tape-FR treated backing cotton, 5cm	4692 MTR
9	WOVEN GARMENT MENS HV PANT	1000	Woven Fabric-78% Cotton 20%	2292

	WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static, 250 Gsm (+/- 10), Navy, Trim Fabric - 80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm (+/- 10), 57/58" - HV Yellow	NOS	Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	SQM
			Woven Fabric-80% Cotton 19% Polyester 1% Anti-static, FR Anti-acid, 260 Gsm (+/- 10), 57/58" - HV Yellow	1242 SQM
			CSR-1303-Reflective Tape-FR treated backing cotton, 5cm	2448 MTR
10	WOVEN GARMENT MENS FR JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	2000 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	4733 SQM
11	WOVEN GARMENT MENS FR PANT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	2000 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	4822 SQM
12	WOVEN GARMENT MENS FR BOILER WORKWEAR SUIT MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	500 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	2122 SQM
13	WOVEN GARMENT MENS FR JACKET WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	1000 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	2189 SQM
14	WOVEN GARMENT MENS FR PANT WORKWEAR MADE OUT OF 78% Cotton 20% Polyester 2% Anti-static,250 Gsm (+/- 10), Navy	1000 NOS	Woven Fabric-78% Cotton 20% Polyester 2% Anti-static, FR Anti-acid 250 Gsm (+/- 10), 57/58" - Navy	2514 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved

Party Name		BHR IMPEX PRIVATE LIMITED		
Meeting Number and Date		NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026		
HQ File Number		HQRNORM APPLY 00001167AM26		
RA File Number		05AX04000509 AM26		
Licence No and Date		0511033000/30/05/2025		
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 & J-272 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF 100% POLYESTER KNITTED(MESH) DYED FABRIC GSM 62(+/-10%) , 100% POLYESTER KNITTED(MICROFLEECE) DYED FABRIC GSM 95(+/-10%), 88%POLYAMIDE 12%ELASTANE WVN DYED FABRIC GSM 220(+/-10%), 100%POLYAMIDE WVN DYED FABRIC GSM 120(+/-10%), 100% POLYAMIDE WVN DYED LINING GSM 40(+/-10%) & 100%POLYAMIDE WVN DYED LINING GSM 34(+/-10%) (STYLE - DEMI- SEASON JACKET N-5)	5200 NOS	100%POLYESTER KNITTED(MESH) DYED FABRIC GSM 62(+/-10%)	2200 SQM
			100% POLYESTER KNITTED (MICROFLEECE) DYED FABRIC GSM 95(+/-10%)	1170 SQM
			88% POLYAMIDE 12%ELASTANE WOVEN DYED FABRIC GSM 220(+/-10%)	14560 SQM
			100% POLYAMIDE WOVEN DYED FABRIC GSM 120 (+/-10%)	664 SQM
			100% POLYAMIDE WOVEN DYED LINING GSM 40 (+/-10%)	3725 SQM
			100% POLYAMIDE WOVEN DYED LINING GSM 34(+/-10%)	9776 SQM
2	MENS PANT MADE OF 100%POLYESTER KNITTED (MESH) DYED FABRIC GSM 62(+/-10%) , 94%NYLON 6% ELASTANE WVN DYED FABRIC GSM 125(+/-10%) AND 88%POLYAMIDE 12%ELASTANE WVN DYED FABRIC GSM 220(+/-10%) (STYLE - DEMI- SEASON PANTS N-5)	5200 NOS	100% POLYESTER KNITTED (MESH) DYED FABRIC GSM 62 (+/-10%)	1065 SQM
			94%NYLON 6%ELASTANE WOVEN DYED FABRIC GSM	3293

			125 (+/-10%)	SQM
			88%POLYAMIDE 12%ELASTANE WOVEN DYED FABRIC GSM 220 (+/-10%)	7865 SQM
3	MENS JACKET MADE OF 100% POLYAMIDE WOVEN DYED FABRIC GSM 150(+/-10%), 100%POLYAMIDE WOVEN DYED FABRIC GSM 200(+/-10%) AND 100%POLYAMIDE WOVEN DYED LINING GSM 34 (+/-10%) (STYLE -WATER PROOF JACKET N-6)	800 NOS	100%POLYAMIDE WOVEN DYED FABRIC GSM 150 (+/- 10%)	2368 SQM
			100% POLYAMIDE WOVEN DYED FABRIC GSM 200 (+/- 10%)	160 SQM
			100%POLYAMIDE WOVEN DYED LINING GSM 34 (+/-10%)	1504 SQM
4	MENS PANT MADE OF 100% POLYAMIDE WOVEN DYED FABRIC GSM 150 (+/-10%) & 100% POLYAMIDE WOVEN DYED FABRIC GSM 200 (+/-10%) WATER PROOF PANTS N-6)	800 NOS	100%POLYAMIDE WOVEN DYED FABRIC GSM 150 (+/- 10%)	2368 SQM
			100%POLYAMIDE WOVEN DYED FABRIC GSM 200 (+/- 10%)	152 SQM
5	MENS JACKET MADE OF 100% POLYESTER KNITTED(MESH) DYED FABRIC GSM 62+/-10%, 100% POLYESTER KNITTED (MICROFLEECE) DYED FABRIC GSM 95+/-10%,100% POLYAMIDE WVN DYED FABRIC GSM 200+/-10%, 100% POLYAMIDE WOVEN DYED LINING GSM 34+/-10% &100% POLYAMIDE WOVEN DYED FABRIC GSM 130+/-10% WITH SYNTHETIC INSULATION GSM 200+/-10% , GSM 150+/-10% & GSM 80+/-10% (STYLE- WINTER JACKET N-7)	1600 NOS	100%POLYESTER KNITTED (MESH) DYED FABRIC GSM 62(+/-10%)	1005 SQM
			100%POLYESTER KNITTED (MICROFLEECE) DYED FABRIC GSM 95(+/-10%)	360 SQM
			100%POLYAMIDE WOVEN DYED FABRIC GSM 200(+/- 10%)	1400 SQM
			100%POLYAMIDE WOVEN DYED LINING GSM 34(+/-10%)	1216 SQM
			100%POLYAMIDE WOVEN DYED FABRIC GSM 130(+/- 10%)	9045 SQM

			SYNTHETIC INSULATION GSM 200(+/-10%)	3875 SQM
			SYNTHETIC INSULATION GSM 150(+/-10%)	3875 SQM
			SYNTHETIC INSULATION GSM 80(+/-10%)	2325 SQM
6	MENS PANT MADE OF 100% POLYAMIDE WOVEN DYED FABRIC GSM 200(+/-10%), 100% POLYAMIDE WOVEN DYED FABRIC GSM 130(+/-10%), 100%POLYAMIDE WOVEN DYED LINING GSM 34(+/-10%) & SYNTHETIC INSULATION GSM 150 (+/- 10%) (STYLE- WINTER PANTS N-7)	1600 NOS	100%POLYAMIDE WOVEN DYED FABRIC GSM 200(+/- 10%)	264 SQM
			100%POLYAMIDE WOVEN DYED FABRIC GSM 130(+/- 10%)	4320 SQM
			100%POLYAMIDE WOVEN DYED LINING GSM 34(+/-10%)	1792 SQM
			SYNTHETIC INSULATION GSM 150(+/-10%)	5425 SQM
7	MENS JACKET MADE OF 50% POLYAMIDE 50%COTTON WOVEN DYED FABRIC GSM 200(+/-10%) , 100%POLYAMIDE WOVEN DYED FABRIC GSM 120(+/-10%) AND 75% MODACRYLIC 25%TENCEL MODACRYLIC KNITTED DYED FABRIC GSM 180 (+/-10%) (STYLE - SUMMER JACKET N-10)	5200 NOS	50%POLYAMIDE 50%COTTON WOVEN DYED FABRIC GSM 200(+/-10%)	12896 SQM
			100%POLYAMIDE WOVEN DYED FABRIC GSM 120(+/- 10%)	2956 SQM
			75%MODACRYLIC 25%TENCEL KNITTED DYED FABRIC GSM 180(+/-10%)	2508 SQM
8	MENS PANT MADE OF 50% POLYAMIDE 50% COTTON WVN DYED FABRIC GSM 200+/-10%, 94% NYLON 6%ELASTANE WVN DYED FABRIC GSM 125+/-10%,88% POLYAMIDE 12%ELASTANE WVN DYED FABRIC GSM 220+/-10%, 75%MODACRYLIC 25%TENCEL	5200 NOS	50%POLYAMIDE 50% COTTON WOVEN DYED FABRIC GSM 200(+/-10%)	14040 SQM
			94% NYLON 6% ELASTANE WOVEN DYED FABRIC GSM 125(+/-10%)	3293 SQM

	KNITTED DYED FABRIC GSM 180+/-10% AND 100% POLYESTER KNITTED(MESH) DYED FABRIC GSM 62+/-10% (STYLE - SUMMER PANTS N-10)		88%POLYAMIDE 12%ELASTANE WOVEN DYED FABRIC GSM 220(+/-10%)	22425 SQM
			75% MODACRYLIC 25% TENECAL KNITTED DYED FABRIC GSM 180(+/-10%)	3679 SQM
			100%POLYESTER KNITTED (MESH) DYED FABRIC GSM 62(+/-10%)	3265 SQM
9	MENS SHIRT MADE OF 75% MODACRYLIC 25%TENECAL KNITTED DYED FABRIC GSM 180 (+/-10%) AND 50%POLYAMIDE 50% COTTON WOVEN DYED FABRIC GSM 200(+/-10%) (STYLE - SUMMER SHIRT N-10)	5200 NOS	75%MODACRYLIC 25%TENECAL KNITTED DYED FABRIC GSM 180(+/-10%)	3094 SQM
			50% POLYAMIDE 50% COTTON WOVEN DYED FABRIC GSM 200 (+/-10%)	14560 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	53 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00001397AM26
RA File Number	32AX04000199 AM26
Licence No and Date	3211009177/10/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-341 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	87% POLYESTER 13% SPANDEX KNITTED GLOVES MADE OUT OF IMPORT S.NO.1-	129234	87% POLYESTER 13% SPANDEX KNITTED FABRIC,	40838

	290 GSM & IMPORT S.NO.2- 255 GSM & IMPORT S.NO.3-270 GSM & IMPORT S.NO.4-230 GSM	PRS	WIDTH: 137 CMS, 290 GSM	SQM
			100% POLYESTER KNITTED FABRIC, WIDTH: 152 CMS, 255 GSM	25847 SQM
			60% NYLON 40% PU KNITTED FABRIC, WIDTH: 137 CMS, 270 GSM	6527.17 SQM
			80% POLYESTER 20% PU KNITTED FABRIC, WIDTH: 137 CMS, 230 GSM	2682.40 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	54 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	THIRUMOORTHY TEXTILES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002056AM26
RA File Number	32AX04000132 AM26
Licence No and Date	3211009407/14/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export pillow and duvet Insert filled with polyester fibre. The firm has not indicated the net content of Polyester fibre in the export. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit net contents of fibre in the export product and also to declare the weight of shell (Pillow Cover and Duvet Insert Cover) separately. The image/snap and measurement of each export item should also be provided.

The case stands deferred.

Case No.	55 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026

HQ File Number	HQRNORM APPLY 00002125AM26
RA File Number	06AX04000166 AM26
Licence No and Date	0611003785/16/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD for the export items indicating description of each thickness of Rubber Sheet, giving efficiency and calculation for the requirement of fabric and Rubber Sheet (separately for each export item). 1. Firm to submit justification for wastage, as shown in Appendix 4E table with Photograph and drawing /design of each export item and if, indigenous items are used, it is to indicate in Appendix 4E column. 2. Firm to submit calculation of the requirement of import items based on CAD indicating, net content and wastage separately. 3. Firm to declare the use and/or disposal of waste scrap, along with its commercial value, duly supported by relevant invoice(s). The case stands deferred.	

Case No.	56 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	DITVI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002264AM26
RA File Number	56AX04000158 AM26
Licence No and Date	1111000168/23/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted Sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit sketch/snap, measurement sheet and CAD/Lay-marker for each export item. The firm should declare the width of fabric to be imported or Qty should be mentioned in Sq. meter terms. The case stands deferred.	

Case No.	57 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002331AM26

RA File Number	05AX04001487 AM26
Licence No and Date	0511034125/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export tents and submitted CADs, but the size specifications of Tent are mentioned. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to the size/ measurement specifications of all type of tents. The case stands deferred.	

Case No.	58 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	CREATIVE IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002338AM26
RA File Number	05AX04001466 AM26
Licence No and Date	0511034137/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit manufacture process at each stage in detail justifying 14 % wastage claimed. 2. Firm to submit all the export item seems to be same. Please clarify. The case stands deferred.	

Case No.	59 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002332AM26
RA File Number	05AX04001488 AM26
Licence No and Date	0511034126/28/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export tents and submitted CADs, but the size specifications of Tent are mentioned. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to the size/ measurement specifications of all type of tents.	

The case stands deferred.

Case No.	60 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	JOECE ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002362AM26
RA File Number	10AX04000164 AM26
Licence No and Date	1011003336/29/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC BACKED FLOCKED POLYESTER MATS WITH DIFFERENT SIZES MATS/MATTINGS	2000 SQM	POLYESTER R ROLLS WITH PVC BACKED IN ROLL FORM	2100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	61 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002400AM26
RA File Number	05AX04001478 AM26
Licence No and Date	0511034189/30/07/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted Sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to Sketch/snap, measurement sheet and CAD/Lay-marker for each export item. The firm has sought fabric in meter terms and the width of fabric is not declared. The firm should declare the width of fabric to be imported or quantity should be mentioned in Sq. meter terms.

The case stands deferred.

Case No.	62 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002409AM26
RA File Number	03AX04002189 AM26
Licence No and Date	0311046065/30/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit dimension of export items with photograph, Drawing /design of sleeping bag, high lighting type of fabric used therein, giving indigenous input, if any, in Appendix 4E table with wastage.
2. Firm to submit CAD, Measurement Chart etc., giving name of fabric on top of CAD, separately for each of export item.
3. Firm to submit complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.

The case stands deferred.

Case No.	63 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00002437AM26
RA File Number	03AX04002183 AM26
Licence No and Date	0311046138/01/08/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit Dimension of export item/s with photograph, Drawing /design of sleeping bag, high lighting type of fabric used therein, giving indigenous input, if any, in Appendix 4E table with wastage.
2. Firm to submit measurement chart/CAD etc., giving name of fabric on top of CAD, separately for the export item.
3. Firm to submit complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately.

The case stands deferred.

Case No.	64 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SVMINC FASHIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003180AM26
RA File Number	05AX04001752 AM26
Licence No and Date	0511035069/12/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CRIB LINER (made from 100% Polyester mesh Fabric, GSM = 180 +/- 10%) -Style No.: Breathable Baby	24906 SET	100% Polyester Mesh Fabric, Width = 60", GSM = 180 +/- 10%	34442.400 SQM
2	CRIB LINER (made from 100% Polyester mesh Fabric, GSM = 115 +/- 10%) -Style No.: Airflow Baby	6072 SET	100% Polyester Airflow Mesh Fabric, Width = 60", GSM = 115 +/- 10%	9753.600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	65 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	WHITE IMPACT
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003220AM26
RA File Number	03AX04002777 AM26
Licence No and Date	0311047312/15/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Rain Poncho made of 100% Polyester Woven Printed Pongee Water Repellent polyurethane Fabric Width 64 (+/-5%) GSM 60(+/-5%) Lining Fabric: 100% Polyester Woven Solid Water Repellent polyurethane Pongee Fabric (H&W+WR) Width 65 (+/-5%) GSM 60(+/-5%)	3378 PCS	100% Polyester Woven Printed Pongee Water Repellent polyurethane Fabric Width 64 (+/-5%) GSM 60 (+/-5%)	12127 SQM
			Lining Fabric: 100% Polyester Woven Solid Water Repellent polyurethane Pongee Fabric (H&W+WR) Width 65 (+/-5%) GSM 60(+/-5%)	2661.80 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	66 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003255AM26
RA File Number	05AX04002056 AM26
Licence No and	0511035162/16/09/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	67 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003462AM26
RA File Number	03AX04003281 AM26
Licence No and Date	0311047703/29/09/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit Dimension of export items with photograph, Drawing /design of sleeping bag, high lighting type of fabric used therein, giving indigenous input, if any, in Appendix 4E table with wastage. 2. Firm to submit measurement Chart/CAD etc., giving name of fabric on top of CAD, separately for each of export item. 3. Firm to submit complete calculation for the requirement of fabrics (in Sq. Meter not in meter) based on CAM /CAD other details, indicating net quantity and wastage separately. The case stands deferred.	

Case No.	68 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003933AM26
RA File Number	06AX04000267 AM26
Licence No and Date	0611004019/27/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-252 as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens /Ladies Breeches of Knitted Fabric (The content Bonded Sensitive Knitted Dyed Fabric Nylon 73% Spandex 27% GSM 340 (+/-10%) width 53 inch (+/-10%) containing 2857.91 SQM) (ITC HS Code 61046990)	1936 NOS	Relevant type of Fabric Bonded Sensitive Knitted Dyed Fabric Nylon 73%, Spandex 27% GSM 340 (+/-10%), Width 53 inch (+/-10%)	3000.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	69 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003942AM26
RA File Number	05AX04002638 AM26
Licence No and Date	0511035959/28/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit Sketch/snap, measurement sheet and CAD/Lay-marker for each export item. The case stands deferred.	

Case No.	70 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003944AM26
RA File Number	05AX04002652 AM26

Licence No and Date	0511035961/28/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	71 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	APEX GLOBAL PACKAGINGS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003983AM26
RA File Number	32AX04000494 AM26
Licence No and Date	3211009988/30/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to indicate weight of export and import items in kg terms. 2. Firm to submit the CAD of cutting Fabric indicating bundles, efficiency, length, yield, cut, length etc., 3. Firm to submit Drawing design of export item with photograph and dimension. 4. Firm to submit calculation (in sq.mt) based on CAD, with justification of wastage claimed for the raw materials and to indicate indigenous item if any in Appendix 4E table. The case stands deferred.	

Case No.	72 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003978AM26
RA File Number	05AX04002705 AM26
Licence No and Date	0511036012/30/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	73 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003984AM26
RA File Number	03AX04001838 AM26
Licence No and Date	0311048581/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-26 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	2374118 KGS	NYLON 6 CHIPS	2433470.95 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	74 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	D C INTERIORS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003989AM26
RA File Number	10AX04000234 AM26
Licence No and Date	1011003502/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit weight of latex backing used in export item.
2. Firm to submit net content of both import items in export.

The case stands deferred.

Case No.	75 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003990AM26
RA File Number	05AX04002692 AM26
Licence No and Date	0511036024/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	76 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003993AM26
RA File Number	07AX04001391 AM26
Licence No and Date	0711016051/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Cardigans (Style No.0007280C) Made of 77% Polyester 23% Elastane Dyed Knitted Fabric GSM 255	23070 NOS	77% Polyester 23% Elastane Dyed Knitted Fabric GSM 255	30913.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00003994AM26
RA File Number	07AX04001394 AM26
Licence No and Date	0711016054/30/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-275 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.115186) Made of 2.45 SQM of 100% Polyester Printed Woven Fabric GSM 230 And 0.20 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 200	7432 NOS	100% Polyester Printed Woven Fabric GSM 230	18208.400 SQM
			100% Polyester PU Coated Dyed Woven Fabric GSM 200	1486.400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	78 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004002AM26
RA File Number	03AX04003862 AM26
Licence No and Date	0311048605/31/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-26 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	52101 KGS	NYLON 6 CHIPS	53403.525 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	79 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004007AM26
RA File Number	02AX04000573 AM26
Licence No and Date	0211009795/31/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit two export items in agenda only two input fabrics are shown, quantity shown is nil. Please clarify.
2. Firm to submit application two export items. Two input fabric items are shown with nil quantity and 16 items are free of cost but quantity of each is shown. Firm to indicate quantity against first two input items too.
3. Firm to submit CAD, image and measurement charts for each export items.
4. Firm to submit the nature of 2nd export product.

The case stands deferred.

Case No.	80 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004016AM26
RA File Number	06AX04000273 AM26
Licence No and Date	0611004030/31/10/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit reason for showing 10% wastage in Appendix 4E when in the last license for the export and import of same items 5% wastage was mentioned and given.
2. Firm to submit CAD efficiency is 84.79%, therefore, to submit a chartered engineer certificate the use of clipping/ scrap of leather and rubber neoprene.
3. Firm to submit calculation of requirement of Neoprene rubber (thickness wise) in the export item, indicating net content and wastage separately.

The case stands deferred.

Case No.	81 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SHAH EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004042AM26
RA File Number	07AX04001413 AM26
Licence No and Date	0711016088/03/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	82 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004035AM26
RA File Number	05AX04002746 AM26
Licence No and Date	0511036064/03/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	83 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	SPUN BOND INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00004052AM26			
RA File Number	05AX04002759 AM26			
Licence No and Date	0511036093/04/11/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NON WOVEN FABRIC of 8 GSM	77669 KGS	Polypropylene	80000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	84 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004110AM26
RA File Number	07AX04001436 AM26
Licence No and Date	0711016118/06/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	85 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004112AM26
RA File Number	07AX04001434 AM26
Licence No and Date	0711016120/06/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	86 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026

HQ File Number	HQRNORM APPLY 00004111AM26
RA File Number	07AX04001435 AM26
Licence No and Date	0711016119/06/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	87 / NC/5/MEET/Jan/202526/16
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004146AM26
RA File Number	05AX04002816 AM26
Licence No and Date	0511036169/07/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-288, J-289 & J-292 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Dress Made of 100%Cotton Printed Woven Fabric Gsm: 105 (+/-10%)	2491 PCS	100% Cotton Printed Woven Fabric Gsm: 105(+/-10%) Width:58"	13451.4 SQM
2	71/0 Ladies Top Made of 100%Cotton Printed Woven Fabric Gsm: 105 (+/-10%)	1380 PCS	100% Cotton Printed Woven Fabric Gsm: 105 (+/-10%) " Width:58"	3422.4 SQM
3	71/0 Ladies Skirt Made of 100%Cotton Printed Woven Fabric Gsm: 105 (+/-10%)	450 PCS	100% Cotton Printed Woven Fabric Gsm: 105 (+/-10%) Width:58"	1696.5 SQM
4	71/0 Ladies Short Made of 100%Cotton Printed Woven Fabric Gsm: 105 (+/-10%)	315 PCS	100% Cotton Printed Woven Fabric Gsm: 105 (+/-10%) Width:58"	617.4 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	88 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	UNIRAY MEDICAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004135AM26
RA File Number	03AX04003911 AM26
Licence No and Date	0311048790/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit complete spec with GSM of import item. 2. Firm to submit net content of import in export item. 3. Firm to submit the manufacture process in detail justifying 5 % wastage claimed. The case stands deferred.	

Case No.	89 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004128AM26
RA File Number	05AX04002776 AM26
Licence No and Date	0511036146/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	90 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004127AM26
RA File Number	05AX04002771 AM26
Licence No and Date	0511036145/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	91 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004126AM26
RA File Number	05AX04002770 AM26
Licence No and Date	0511036144/07/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	92 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004176AM26
RA File Number	05AX04002852 AM26
Licence No and Date	0511036198/10/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	93 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004166AM26
RA File Number	06AX04000277 AM26
Licence No and Date	0611004049/10/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted sketch/snap, measurement sheet and CAD/Lay-marker/cutting pattern for the export items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit sketch/snap, measurement sheet and CAD/Lay-marker/ cutting pattern for each export item. The firm has sought fabric in kilograms terms and should declare net contents in export of each item for Import item no.1 to 3. The firm should declare the width of Velcro tape to be imported and show the application of it in export items in coloured images. The case stands deferred.	

Case No.	94 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	GREEN FIELD MATERIAL HANDLING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004162AM26
RA File Number	03AX04004004 AM26
Licence No and Date	0311048827/10/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit manufacturing process indicating all the raw materials both imported and indigenous giving stage wise wastage. 2. Firm to submit reason for indicating various export items with strokes whether all are the same and to give details with photograph etc. Specific item of export will be preferred. 3. Firm to fill indigenous raw materials items to use in making export item and accordingly to fill in Appendix 4E table per kg of export with wastage.	

The case stands deferred.

Case No.	95 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004161AM26
RA File Number	05AX04002430 AM26
Licence No and Date	0511036183/10/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	96 / NC/5/MEET/Jan/202526/16			
Case Status	Case Approved			
Party Name	CENTURY OVERSEAS			
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026			
HQ File Number	HQRNORM APPLY 00004156AM26			
RA File Number	05AX04002831 AM26			
Licence No and Date	0511036178/10/11/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-1 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Leather Jackets (made from 100% Lamb Leather with Lining 100% Viscose (Indigenous) and 88.4% Viscose 10.5% Polyester 1.1% Elastane Knitted RIB for Cuff, Collar and Botton in pieces (IMPORTED) Style No. SHPBL01317	1060 PCS	88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 h: 19(2x9.5)cm laize 90 cms (for Cuff of Leather Jackets (2 pieces of leather Jacket 1 pieces of Imported RIB)-	530 PCS

			88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 j12 unl h: 20(2x10)cm laize 90 cms (for Bottom of Leather Jackets (1 Piece of Imported RIB will be utilised in Leather Jacket)	1060 PCS
			88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 j12 unl h: 33 (2x16.5)cm laize 55 cms (for Collar of Leather Jackets (1 Piece of Imported RIB will be utilised in Leather Jacket)	1060 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	97 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	SEASON COIR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004202AM26
RA File Number	10AX04000243 AM26
Licence No and Date	1011003517/11/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. The firm to submit the net content of coir used in export in weight terms.
2. The firm to submit the material balance in import and export with weight of domestic inputs used.
3. Firm to submit the manufacture process in detail justifying 5 % wastage.

The case stands deferred.

Case No.	98 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	GULNAR PLASTICS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026

and Date	
HQ File Number	HQRNORM APPLY 00004179AM26
RA File Number	03AX04003832 AM26
Licence No and Date	0311048857/11/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. The firm shall submit the quantity of PP used for manufacturing non-woven fabric. 2. The firm to submit the quantity of PP used for lamination. The case stands deferred.	

Case No.	99 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004212AM26
RA File Number	04AX04000872 AM26
Licence No and Date	0411010738/12/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to indicate indigenous items to use in manufacturing export items in Appendix 4E table. 2. Firm has submitted Compare the requirement in tabular form with respective SION (G-9) published in Handbook of procedure Vol. II for each export items with amendment of Public Notice No; 30/2023 dated 31st August 2023 (equivalent items may be compared like synthetic material for upper/lining to leather item in norms) and If any, additional items/higher quantities of import items are required, then to give justification. 3. Firm to submit photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed. 4. The firm shall indicate the serial number of the imported items as specified in Appendix 4E and in the comparison table, strictly in accordance with the licence/application. The case stands deferred	

Case No.	100 / NC/5/MEET/Jan/202526/16
Case Status	Case Deferred

Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jan/ 202526/ 16 and 20/02/2026
HQ File Number	HQRNORM APPLY 00004239AM26
RA File Number	05AX04002862 AM26
Licence No and Date	0511036278/13/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	